

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/138(CHE)/2022

NAME OF THE PETITIONER : Candid Industries Ltd

NAME OF THE RESPONDENT(S) : Best & Crompton Engineering Projects Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Chirag Gupta for the Petitioner. Ld. Counsel Mr. Ashlyn Christo for the Respondent

This is a Section 7 of IBC, 2016 application.

This case has been pending since 2022 and during the last hearing held on 19.09.2022 the Applicant stated that they will be filing a rejoinder. No rejoinder has been filed till date.

Both the Counsels stated that they would seek instructions from the client and submit updated status in this case.

Both the parties are directed to file updated status by way of memo within 2 weeks on or before 15.05.2024 failing which the case will be dismissed for non-prosecution.

List the matter for hearing on **26.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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